

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.220 - IA/753(AHM)2021
in
CP(IB) 271 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Acrow Construction Pvt Ltd & Ors
V/s
K G Corporation Ltd

.....Applicants

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr.Meet Thanki, Advocate for Mr. Saumitra
For the Respondent : Mr. Lokesh Malik, Adv. for R-11,12,16,18

ORDER

List this matter before regular bench on 03.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)